

kept under surveillance by regular patrolling by troops and other aerial, optronic and electronic means.

#### **Implementation of OROP**

897. SHRI M.P. VEERENDRA KUMAR:

SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

(a) the progress of implementation of One Rank One Pension (OROP) scheme by Government;

(b) the total budget allocated for the purpose and how much amount has been disbursed and the number of ex-servicemen benefited, so far;

(c) for addressing the anomaly in the implementation among various ranks and cadres, whether any committee is constituted; and

(d) if so, the details thereof and by what time, the report is expected to be submitted?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) Budgetary provision of ₹ 12,456.66 crores is made in the Financial Year 2016-17 for implementation of OROP (₹ 4,967.96 crores towards payment of two instalments of OROP arrears and ₹ 7,488.70 crores towards annual recurring expenditure for the revised pension at current rates). So far 18,90,635 out of 20,68,292 Ex-servicemen/family pensioners have been paid ₹ 3,819.33 crores as arrears/revised pension under OROP Scheme..

(c) and (d) Yes, Sir. A Judicial Committee on OROP headed by Justice L. Narasimha Reddy, Retired Chief Justice of Patna High Court has been appointed *vide* notification dated 14.12.2015 to look into anomalies, if any, arising out of implementation of OROP. The Committee will submit its report within one year of its constitution.

#### **Raising of Army's women combat unit**

898. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal to raise women combat unit in the Army, as in the Air Force, if so, the details thereof;

(b) the efforts being made by Defence Ministry to bring gender parity in the three wings of Armed Forces; and